

## TRIPURA



## GAZETTE

Published by Authority

Agartala, Saturday, March 16, 2019 A. D. Phalguna 25, 1940 S. E.

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PART-- I --Orders and Notifications by the Government of Tripura,  
the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
(EDUCATION (SOCIAL WELFARE & EDUCATION) DEPARTMENT  
AGARTALA : TRIPURA.

No. F. 3(72)/DSWE/PEN.CELL/2011/7024(231)

Dated, Agartala, the 2nd March, 2019.

## NOTIFICATION

The Governor, Tripura is pleased to hereby order that the monthly rates of existing State Government's Social Security Pension Schemes and the State's Contribution for the National Social Assistance Programme (NSAP) pensions, shall be revised as per following rates, effective from the month of March, 2019, payable on 1st April, 2019 :-  
(amount in Rs.)

Sl. No	Category	Name of Social Security Pension Schemes	Existing Monthly Rate per Beneficiary	Revised Monthly Rate per Beneficiary
		<b>State Contribution to NSPA Scheme</b>		
1	NSAP	National Old Age Pension (NOAPS)- for Beneficiaries, 60-79 year of age	500.00	800.00
		National Old Age Pension (NOAPS)- for Beneficiaries, 80 years and above of age	400.00	700.00
2		National Widow Pension (NWPS)	400.00	700.00
3		National Disability Pension (NDPS)- other than 100% Blind Beneficiaries	400.00	700.00
		National Disability Pension (NDPS)- 100% Blind Beneficiaries	900.00	1200.00

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Sl. No	Category	Name of Social Security Pension Scheme	Existing Monthly Rate per Beneficiary	Revised Monthly Rate per Beneficiary
		<b>State Scheme</b>		
4	Older Persons	State Old Age	700.00	1000.00
5	Vulnerable Women	Widow and Deserted Women	700.00	1000.00
6		Deserted Women	700.00	1000.00
7		State Widow	700.00	1000.00
8		Unmarried women	700.00	1000.00
9	Persons with Disabilities	Blind and Handicapped	700.00	1000.00
10		Pension to apersons who lost 100% eyesight	900.00	1000.00
11		Disability Allowance	600.00	1000.00
12		Pension to 80% physically challenged	700.00	1000.00
13	Unorganized Workers	Cobblers	700.00	1000.00
14		Rickshaw Puller	700.00	1000.00
15		Bidi Shramik	700.00	1000.00
16		Motor Shramik	700.00	1000.00
17		Laundry Worker	700.00	1000.00
18		Barber	700.00	1000.00
19		Handloom worker	700.00	1000.00
20		Fisherman	700.00	1000.00
21		Female Domestic Workers	550.00	1000.00
22		Folk Artiste	700.00	1000.00
23		Pottery Workers	700.00	1000.00
24		Carpenter	700.00	1000.00
25		Blacksmith	700.00	1000.00
26		SC traditionally connected with Sanitation Work	700.00	1000.00
27	Persons suffering from Grave illnesses and Transgender	People Living with AIDS	700.00	1000.00
28		Transgender	700.00	1000.00
29		Grade II Deformed Leprosy Patients	700.00	1000.00
30		Cancer Patients	700.00	1000.00

The Governor, Tripura is also pleased to order that henceforth the social pensions shall be paid in the account of beneficiaries on 1<sup>st</sup> of each month.

Other terms and conditions for the above pension schemes, as notified by the Government from time to time, shall remain unchanged.

By order of the Governor,

**Chaitanya Murti**  
Special Secretary to the  
Government of Tripura.

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PART -- II Advertisements and Notices

GOVERNMENT OF TRIPURA  
PUBLIC WORKS DEPARTMENT

FORMAT-A

PRESS NOTICE INVITING e-TENDER NO. 31/EE/DD/PWD(R&B)/2018-2019

Memo No.7901-7965

Dated, Dharmanagar, the 20th February, 2019.

The **Executive Engineer, Dharmanagar Division, PWD(R&B), Dharmanagar, North Tripura** invites on behalf of the “**Governor of Tripura**” **percentage rate e-tender** from the Central & State Public sector undertaking/enterprise and eligible Bidders/Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD **up to 3.00 P.M. on 25.03.2019** for the following works:-

SL. No.	Name of the Work	Estimated Cost	Earnest Money	Time for Completion	Last date and time for document downloading and bidding	Time and date of opening of Bid	Document downloading and bidding at application	Class of Bidder
1.	Proposed construction of Double storied Administrative Building for Krishi Vigyan Kendra at Panisagar North, Tripura/SH:- Building portion including water supply and sanitary installation.  (DRAFT NIT NO:-22/SE(I)/KGT/2018-19)	Rs.1,27,01,501.00	Rs.1,27,015.00	16 (Sixteen) months	Up to 15.00 Hrs On 25.03.2019	At 16.00 Hrs On 29.03.2019	<a href="https://tripuratenders.gov.in">https://tripuratenders.gov.in</a>	Appropriate Class

Eligible bidders shall participate in bidding only in online through website <https://tripuratenders.gov.in>. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time **Submission of bids physically is not permitted.**

**Earnest Money and Bid Fee** are to be drawn separately on State Bank of India or any other scheduled Bank guaranteed by the RBI, in the shape of “**Deposit-at-Call**”/“**Demand Draft**” in favour of the **Executive Engineer, Dharmanagar Division, PWD(R&B), Dharmanagar, North Tripura.**

Demand drafts furnished as above shall be valid for a minimum period of **3(three)months** from the last date of publishing of bid. Bid Fee of **Rs.25,000.00 (Rupees Two thousand five hundred)** only shall be accepted as **“Deposit-at-call”/“Demand Draft”** and is **Non-Refundable**.

The Bidders will have to upload the scan copy of the drawn **“Demand Draft”/“Deposit at call”** (as a single PDF file of 100 dpi resolution), against the related Bid fee & Earnest money, along with the bid. The Bidders will also have to deposit both the original **“Demand Draft”/“Deposit at call”**, related to the Earnest Money and Bid Fee as stated above, in a sealed envelope depicting DNIT No. the Bidders Name, Address & Phone number, at the office of the **Executive Engineer, Dharmanagar Division, PWD(R&B), Dharmanagar, North Tripura**, positively before the Bid opening schedule (i.e. up to 3.00 P.M on 29.03.2019).

Bid(s) shall be opened through online by **Executive Engineer, Dharmanagar Division, PWD(R&B), Dharmanagar, North Tripura or any authorized person** and the same shall be accessible by intending Bidder through **website <https://tripuratenders.gov.in>**. However, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail to **executiveengineerdharmanagar@gmail.com**.

**Er. H. Darlong**  
Executive Engineer,  
Dharmanagar Division, PWD(R&B),  
Dharmanagar, North Tripura.